

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 229
CP-31(ND)2021

IN THE MATTER OF:

Sh. Tarun Kumar Gupta

... **Applicant/Petitioner**

Versus

M/s Sinecure Technocity Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241-242

Order delivered on 18.11.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 09.01.2023.


(COURT OFFICER)